

Central Administrative Tribunal Lucknow Bench Lucknow Bench
CCP. 103/09th Original Application No. 342/2009
This, the 6th day of April, 2010

Hon'ble Mr. M. Kanthaiah, Member (J)
Hon'ble Dr. A. K. Mishra, Member (A)

Basant Kumar Pandey, aged about 60 years, son of Late Shri K.s. Pandey, at present resident of-480/37, Bagh Shahji, MMB Road, Daliganj, Lucknow.

Applicant.

By Advocate Sri Praveen Kumar.

Versus

1. shri Raghu Menon, Secretary, Ministry of Information and Broadcasting
Shashtri Bhawan, New Delhi.
2. Ms. Nooren Naqui, Director General, All India radio, New Delhi.
3. Shri K. Punniah, Chief Engineer (Civil) Civil Construction Wing, 6th Floor,
Soochna Bhawan, New Delhi.
4. Shri B.S. Lali, Chief Executive Officer, Prasar Bharti, 2nd Floor, PTI Building
New Delhi.

Respondents.

By Advocate Sri S. P. Singh.

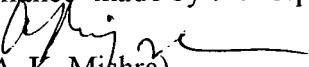
Order (Oral)

By Hon'ble Mr. M. Kanthaiah, Member (J)

Heard counsel for the parties.

The learned counsel for the respondents filed compliance report stating therein that the authorities have complied with the order of this Tribunal. If the applicant is aggrieved with the order of the respondents, the applicant is at liberty to file a fresh O.A.

In view of the above, the contempt petition is dismissed in view of the compliance made by the respondent. Notices discharged.


(Dr. A. K. Mishra)
Member (A)


(M. Kanthaiah)
Member (J)

06-04-10